Central Administrative Tribunal Madras Bench

OA 310/01688/2017

Dated Monday the 6th day of August Two Thousand Eighteen

PRESENT

Hon'ble Shri. R.Ramanujam, Member(A) &
Hon'ble Shri. P. Madhavan, Member (J)

A. Asokan Shanthi Nilayam New Gurukal Colony Chinna Tirupathi Salem – 636 008.

.. Applicant

By Advocate M/s. K. Sathiyamurthi

Vs.

- 1. The Chief General Manager Bharat Sanchar Nigam Limited Anna Salai, Chennai – 600 002.
- 2. The Principal General Manager Bharat Sanchar Nigam Limited Salem – 636 007.
- 3. The Deputy General Manager (Admn./HR) Bharat Sanchar Nigam Limited Salem – 636 007.
- 4. The Asst. General Manager (Admn./HR)
 Bharat Sanchar Nigam Limited
 Salem 636 007.

.. Respondents

By Advocate Mr. M.S. Velusamy

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Pronounced by Hon'ble Mr.R.Ramanujam, Member(A)

The applicant has filed this OA seeking the following reliefs:-

- "i. To quash the proceedings in No.E/3-6/TT/TFR/Long Stay/2017/I/66 dated at Salem 7 on 28.09.2017 issued by the 4th respondent and
- ii. To direct the 2nd and 3rd respondents to issue afresh actual Telecom Technician long stay list 2017 and conduct the fresh counseling for transfer of the Telecom Technicians posts and
- iii. To pass such further or other orders"
- 2. When the matter is taken up today, learned counsel for the applicant submits that the applicant wished to withdraw the OA. He has made an endorsement to this effect in the records.
- 3. Learned counsel for the respondents submits that the respondents had filed their reply which, however, was returned by the Registry for completion of certain deficiencies.
- 4. On perusal, the reply filed by the respondents is seen taken on record in the case file. Nevertheless, keeping in view the submission of the learned counsel for the applicant, permission is granted to withdraw the OA. OA is dismissed as withdrawn.

(P. Madhavan) Member (J)

06.08.2018

(R.Ramanujam) Member(A)